

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
10-05-2024 AT 10:30 AM**

**CP (IB) No. 249/7/HDB/2018  
AND  
IA (IBC) 936/2023 in CP (IB) No. 249/7/HDB/2018  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

Power Finance Corporation Ltd

**...Financial Creditor**

**AND**

Krishna Godavari Power Utilities Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 936/2023**

Learned Counsel Mr Sachin Sharma, for applicant present physically.

Learned Counsel Ms Santhi Chandra, for Respondent No.1 present through Video Conference.

Learned Counsel Ms Aishwarya, for Respondent No.2 present through Video Conference.

The representation of the COC i.e., PFCL Mr Bipin who appeared on the last occasion sought time for filing counter is not present.

Let the registry issue notice as the absence of representation on behalf of PFCL is causing delay in disposal of this application. Call on 04.06.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**